

(b) the provision made for the regular inclusion of the names of displaced persons from East Pakistan, now residents in colonies and camps in different States in the country, in the Electoral Rolls; and

(c) the facilities made available to these migrants to enable them to fulfil the requirements and formal conditions of citizenship, with the right following from the due recognition thereof?

**The Minister of Law (Shri G. S. Pathak):** (a) The electoral rolls for the next general elections are expected to be finalised in all the States and Union Territories (except Andaman and Nicobar) by the 1st December, 1966. The electoral roll for Andaman & Nicobar is expected to be finalised by 15th December, 1966.

(b) and (c). Necessary instructions have been issued to the States concerned to expedite disposal of claims for the grant of citizenship certificates to the eligible displaced persons. After these certificates have been granted the Election Commission would order special revision of concerned electoral roll under section 21(3) of the Representation of the People Act, 1950, to enrol all eligible displaced persons as electors.

#### State Farms

- \*282. **Shri P. R. Chakraverti:**  
**Shri B. K. Das:**  
**Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Shri Bhagwat Jha Azad:**  
**Shri M. L. Dwivedi:**  
**Shri P. C. Borooah:**  
**Dr. M. M. Das:**  
**Shri Surendra Pal Singh:**  
**Shri H. C. Linga Reddy:**  
**Shri Maheswar Naik:**

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether Government have finalised a scheme to establish State farms with workshops attached to the same;

(b) whether the sites have been selected;

(c) whether it is a fact that the U.S.S.R. has agreed to give machinery for these farms; and

(d) whether this large-scale farming will be combined with soil conservation measures?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra):** (a) and (b). It is proposed to set up a number of Central State Farms in the country during the Fourth Plan. Each of these Farms will have its own workshop. The State Governments have been asked to make available to the Centre suitable tracts of cultivable land for the Farms. So far, sites have been selected at Hirakund (Orissa), Hissar (Haryana) and Raichur in the Tungabhadra Command area (Mysore). The main function of the Farms will be the production of improved seeds.

(c) The Government of U.S.S.R. have offered to assist us with machinery—partly as a gift and partly on payment. Negotiations are in progress.

(d) All necessary soil conservation measures will be adopted in these large scale farms.

#### New Air Services

- \*283. **Dr. L. M. Singhvi:**  
**Shri H. C. Linga Reddy:**  
**Shri P. R. Chakraverti:**  
**Shri Vishwa Nath Pandey:**

Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether the IAC have finalised the scheme for introducing air services to and from places which were on the air map of India earlier; and

(b) whether any new air links are proposed to be introduced in the near future?

**The Minister of Transport Aviation, Shipping and Tourism (Shri Saajiva**